

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR NO. 1487 OF 2016

Dated: 30th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s Harison Hydel Construction Co. (P) Ltd. ...Appellant(s)

Vs.

Himachal Pradesh State Electricity Board Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Ajay Vaidya
Mr. Abhishek Upadhyay

Counsel for the Respondent(s) : -

ORDER

Learned counsel for the appellant submits that he will cure the defects within one week.

List the matter on **14.02.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh